

engaged by the Employees' Provident Fund Organisation to study the work of its Regional Offices and to suggest improvements.

(b) if, so, the amount spent thereon ; and

(c) the action taken on the report of said efficiency experts ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR). (a) Yes.

(b) Rs. 27,300.

(c) The Report submitted by the consultants in 1966 as a result of the study in one Region contained recommendations which included changes in forms and registers in use in the Organisation, higher outturn of work by accounts clerks and regradation of certain posts. Some recommendations which could be readily implemented have been implemented. The implementation of some recommendations which were desirable but not immediately practicable will be considered in due course by the Organisation.

Demands of Employees working under Provident Fund Commissioner

*1180. **SHRI UMANATH :**
SHRI P. P. ESTHOSE :
SHRI K. ANIRUDHAN :
SHRI P. RAMAMURTI :

Will the Minister of LABOUR AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 3990 on the 14th March, 1968 and state :

(a) whether the Central Board of Trustees of the Employees' Provident Fund have considered the demands of the employees working under the Commissioner of Provident Fund ; and

(b) if so, decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR) : (a) and (b). The demands submitted by the Staff Federation are under consideration of the Central Board of Trustees of the Employees Provident Fund,

Dock Labour Board

*1181. **SHRI C. JANARDHANAN :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Dock Labour Board has been constituted for the stevedoring workers of Kandla Port ;

(b) if not, the method of employing workers for stevedoring work ;

(c) whether any closed-shop system is in existence in Kandla Port ; and

(d) if so, the name of the Union and to which Organisation it is affiliated ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Not yet.

(b) The Kandla Port Stevedores' Association have at present on their list sixty gangs totalling about nine hundred workers. Of these thirty gangs were formed from 1st May, 1967 as per list supplied by the Transport and Dock Workers' Union and in consultation with the Department of Food as a result of an agreement reached between the Kandla Port Stevedores' Association and the Transport and Dock Workers' Union which is affiliated to Hind Mazdoor Sabha. These gangs are primarily meant for handling food and fertilizer ships. On 15th August, 1967, the Kandla Port Stevedores' Association recruited thirty more gangs which were not drawn from any particular union. The first thirty gangs recruited as per agreement with the Transport and Dock Workers' Union which is a recognised union of the Department of Food, are given preference for work on food and fertilizer vessels while the latter thirty gangs are normally given preference for work on other ships,

(c) No.

(d) Does not arise.

East Pakistan Displaced Persons

*1182. **SHRI S. C. SAMANTA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that while addressing a meeting of the East Pakistan Displaced Persons Association, Delhi on the 4th February, 1968, he admitted the reasonableness of their demands for reduc-